

CALCUTTA BENCH

No. MA 469 of 97
MA 470 of 97

Date of Order : 22.1.98

CPC 168 of 97

Present O.A. 1192 of 97
HON'BLE DR. B.C. SARMA, MEMBER (A).

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

Union of India & Ors. (C.L.W.)

-v.e.r.s.u.s-

Raghunath Bhuinya

For applicant(s) : Mr. S. Bose, counsel.
For respondents : Ms. U. Sanyal, counsel.
For respondents : Mr. K. Sarkar, counsel.

ORDER

B.C. Sarma, AM

Since the relevant file regarding CPC was not available, the matter was not taken up.

2. M.A. 469 of 97 have been filed by Union of India & Ors. for fixing of an early date of hearing of O.A. 1192/97. We have heard the submission of Id. counsel for both the parties. We find that we have already fixed the O.A. 1192 of 97 for hearing on 18.2.98. But Ms. Sanyal, Id. counsel for the applicant (respondent in O.A.) submits that date is not suitable for her. Accordingly the date is fixed for hearing on 4.3.98. M.A. 469 of 97 is, therefore, dismissed.

3. Let the M.A. 470 of 97 and CPC 168 of 97 be also listed on the same date. Meanwhile liberty is given to the respondents to file a detailed reply to the O.A. 1192/97 and also reply to C.P.C. 168 of 97. Liberty is also given to the applicant to file rejoinder if so necessary by the date.

(a) No of the "Appn
(b) Name of the applicant
(c) Dt. of presentation of application for copy
(D. Purkayastha) Member (J)
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27/3/1998

(B.C. Sarma)
Member (A)